

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

(IB)-240(ND)/2017

In the matter of :

Trustline Real Estates (P) Ltd.

....PETITIONER

Vs.

Baya Weaver Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 17.10.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner /applicant

: Mr. P. Nagesh, Advocate  
Mr. Dhruv Gupta, Advocate

For the Respondent/Corporate Debtor

: Mr. K. Datta, Advocate  
Mr. Piyush Singh, Advocate  
Mr. Shantam Parashar, Advocate

ORDER

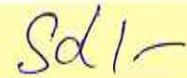
Learned Counsel for the parties are present.

Heard the arguments in part. At the request of the Ld. Counsel for the parties, the matter is adjourned to 17.11.2017.

List on 17.11.2017.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
17.10.2017